1	2	3	3	4
19.	West Bengal	19,385	14,048	5,337
20.	Jharkhand	2,559	974	1,585
21.	Odisha	13,044	5,046	7,998
22.	Chhattisgarh	7,504	1,893	5,611
23.	Madhya Pradesh	53,489	15,662	37,827
24.	Gujarat	48,095	16,686	31,409
25.	Daman and Diu	227	92	135
26.	Dadra and Nagar Haveli	305	50	255
27.	Maharashtra	87,474	30,594	56,880
28.	Andhra Pradesh	40,818	16,651	24,167
29.	Karnataka	26,057	11,367	14,690
30.	Goa	1,393	692	701
31.	Lakshadweep	—	—	—
32.	Kerala	5,654	2,769	2,885
33.	Tamil Nadu	20,532	12,619	7,913
34.	Puducherry	710	629	81
35.	Andaman and Nicobar Island	217	162	55
	INDIA:	4,47,585	1,87,810	2,59,775

Affordable housing projects

3927. SHRI B.S. GNANADESIKAN:
    SHRI A. ELAVARASAN:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a)   whether a Committee under the Ministry of Housing and Urban

Development has recommended a technology enabled single window portal for streamlining the process of approvals for real estate projects that may help developers bring down home prices;

(b) if so, the details thereof;

(c) whether this Committee has also suggested a fast track process with a 60 day clearance window for affordable housing projects; and

(d) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) Yes, Sir. The committee on Streamlining Approval Procedure for Real Estate Projects (SAPREP) set up by Ministry of Housing and Urban Poverty Alleviation has recently submitted its report in which it has suggested that Information Technology enabled 'One Stop Shop' or a 'Single Window Mechanism' be adopted by the State Governments/Urban Local Bodies to bring in transparency and effectiveness in the plan approval process. The Committee has also indicated that faster and transparent plan approval system could bring down cost of housing. The report is being examined in the Ministry.

(c) and (d) The Committee has suggested that working with the clearly defined 'affordable housing' projects definition, local development authorities and municipal corporations may consider putting in place a 'separate fast track process' or 'green channel' for processing applications of such affordable housing projects, within a stipulated 60 days clearance window.

Status of implementation of RAY in Karnataka

3928. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that Government is implementing Scheme Rajiv Awas Yojana (RAY) to make the country slum free;

(b) if so, the details thereof; and

(c) the status of implementation of RAY in Karnataka?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) Rajiv Awas Yojana (RAY) was launched on 02.06.2011. Under RAY, Central Assistance is extended to States that are willing to assign property rights